

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:3202
ANSWERED ON:09.12.2009
CONSERVATION OF FLOOD PLAINS
Hussain Shri Syed Shahnawaz;Joshi Shri Pralhad Venkatesh

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether a large area of flood plains is being eroded by recurring flood every years;
- (b) if so, the details thereof;
- (c) whether Government has formulated any special scheme for conservation of the flood plains particularly the northern plain as it affects agriculture in this region;
- (d) if so, the details thereof;
- (e) the concrete measures/steps taken by the Government in this regard; and
- (f) the funds allocated and released to the affected States for this purpose during the last three years and current year,State-wise?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES(SHRI VINCENT H. PALA)

- (a) Erosion of flood plains during floods is a natural phenomenon and magnitude of the erosion varies from place to place and year to year.
- (b) The details of flood plains eroded by floods are maintained by respective State Governments.
- (c) No, Sir.
- (d) Does not arise in view of reply to para (c).
- (e) Flood Management and erosion control being a State subject, the schemes for flood and erosion control are planned, funded and executed by the State Governments, as per their own priorities, out of their State plan funds which are made available to them through Planing Commission.The role of Central Government is technical, advisory,catalytic and promotional in nature.
- (f) In order to provide additional financial support to the State Governments, the Government of India has also been assisting the flood prone States in flood management and anti- erosion works for critical reaches since the VIII Plan period, through centrally sponsored schemes. During XI plan, a state sector scheme namely, "Flood Management Programme (FMP)" was approved 'in principle' by the Cabinet in its meeting held on 02.11.2007 in order to provide financial assistance to the State Governments. A total of 308 proposals from 19 states with a total cost of Rs. 3033.58 crore have been included under FMP by an Empowered Committee under the chairmanship of Secretary (Expenditure), Ministry of Finance for providing central assistance to states. The central assistance amounting to Rs. 905.83 crore has been released to the affected States (including Rs. 85.15 crore for spilled over works of X Plan) upto 30.11.2009. Details of Central Assistance provided to the affected States during last three years 2006-07, 2007-08 and 2008-09 and the current year 2009-10 are enclosed at Annexure-I.

Annexure-1

ANNEXURE REFERRED TO IN REPLY TO PART (f) OF LOK SABHA UNSTARRED QUESTION NO. 3202 TO BE ANSWERED ON 9.12.2009 REGARDING CONSERVATION OF FLOOD PLAINS BY SHRI PRALHAD JOSHI AND SHRI SYED SHAHNAWAZ HUSSAIN.

Rs. in crore

S.NO.	State	Fund released during the last three years 2006-07,2007-08 and 2008-09	Funds released during the year 2009-10 (XI Plan)
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1	Arunachal Pradesh	30.41	1.30
2	Andhra Pradesh	0.95	-
3	Assam	263.11	-
4	Bihar	232.86	62.65
5	Goa	1.82	-
6	Haryana	-	46.91
7	Himachal Pradesh	2.01	32.40
8	Jammu & Kashmir	63.84	-
9	Jharkhand	10.17	-
10	Karnataka	3.80	-
11	Manipur	24.27	-
12	Mizoram	14.52	-
13	Meghalaya	1.96	-
14	Nagaland	9.65	-

15	Orissa	54.84	-
16	Punjab	23.11	5.84
17	Sikkim	22.19	-
18	Tamilnadu	-	-
19	Tripura	14.53	-
20	Uttar Pradesh	8.72	67.07
21	Uttrankhand	12.87	-
22	West Bengal	30.19	20.76
	Total	825.82	236.93